

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 4414
ANSWERED ON - 02/04/2026

COOPERATION WITH ISRAEL

4414. SHRI ABDUL WAHAB

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) the details of agreements, Memoranda of Understanding and other pacts signed between Government and Government of Israel during the recent visit of Indian Prime Minister, including their purposes;
- (b) whether Government was aware of recent military attack on Iran the following day and if so, the details thereof; and
- (c) what actions have been taken by Government to manage and de-escalate the situation in the Persian Gulf and protect India's strategic, energy and citizen interests?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a to c) At the invitation of the Prime Minister of Israel, Prime Minister Shri Narendra Modi paid a State visit to Israel on February 25-26, 2026.

During the visit, the two Prime Ministers engaged in comprehensive discussions covering the entire gamut of the India-Israel partnership, as well as discussed regional and global issues of mutual interest. During the visit several Agreements/ MoUs/ Protocols/ Letters of Intent including in the areas of Artificial Intelligence, cybersecurity, agriculture, fisheries and aquaculture, education and AI, financial services, digital payments, mobility of workers and geophysical exploration were signed. The list is at Annexure. No discussions took place related to the matter referred to in part (b) of the question.

Government of India continues to closely monitor the evolving situation in West Asia. Since the start of the conflict, Prime Minister has spoken to Leaders of countries in the region, including Israel, Iran, Saudi Arabia, Bahrain, Kuwait, Oman, Qatar, UAE Jordan and the USA. External Affairs Minister also spoke with his counterparts in Israel, Iran, USA and GCC countries. The importance of pursuing dialogue and diplomacy to de-escalate and prioritising the safety of civilians was underscored during these conversations. These regional Leaders have given assurance regarding the safety of Indians.

Since the beginning of the conflict, Ministry of External Affairs has proactively taken measures for the safety and well-being of the Indian community residing in the region. All Indian Missions in affected countries are continuously providing help, issuing regular advisories, and 24/7 control room and emergency helplines have been established both in India and in our Missions in affected countries. Due to these efforts, more than 4,75,000 Indians have safely travelled to India since the war began. Government is making all efforts to diversify sources for energy, fertilizers and other supply chains. India has also secured safe passage of LPG Carriers and other ships to India, through the Strait of Hormuz.

Sl.No.	Name of MoU/Agreement
1.	MoU on the Cooperation in advancing Education through the use of Artificial Intelligence (AI)
2.	MoU on cooperation in Artificial Intelligence (AI)
3.	Letter of Intent on establishment of Indo-Israel Cyber Centre of Excellence in India
4.	MoU on Cooperation in the field of Fisheries and Aquaculture
5.	Declaration of Intent on cooperation in the field of Horizon Scanning
6.	MoU between ICAR and MASHAV on establishment of the India-Israel Innovation Centre for Agriculture (IINCA)
7.	MoU between International Financial Services Centres Authority (IFSCA) and Israel Securities Authority (ISA)
8.	MoU on co-operation in the field of geophysical exploration.
9.	MOU between NPCI International Payments Limited and MASAV for linking payment systems of India and Israel
10.	MoU for development of National Maritime Heritage Complex (NMHC), Lothal at Gujarat
11.	Cultural Exchange Programme for the period 2026-2029
12.	Implementation Protocol on Labour Mobility in Commerce and Services Sector
13.	Implementation Protocol on Labour Mobility in Manufacturing Sector
14.	Implementation Protocol on Labour Mobility in Restaurant Sector
15.	Agreement on Cooperation between Israeli Institute of Commercial Arbitration (IICA) and Indian Council of Arbitration (ICA)
16.	MoU between Nalanda University and the Hebrew University of Jerusalem (HUJI)
